

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.242 OF 2015 &
IA NOS. 462& 463 OF 2015

Dated : 9th July, 2019

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent(s)
&Ors.

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **05.08.2019.**

PS/Court Master

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